

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH : JAIPUR

Date of Order : 03.02.2004

Original Application No. 280/2003.

Pawan Kumar S/o Daulat Ram by caste Poddar aged about 26 years, resident of Ward No.1, Poddar Circle, Nawalgarh District, Jaipur.

... Applicant.

versus

1. Union of India, through the Secretary to the Govt. of India, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Postmaster General, Rajasthan Circle, Jaipur-7.
3. Senior Supdt. Post Offices, Kota Dn., Kota.

... Respondents.

Mr. P. N. Jatti counsel for the applicant.
Mr. N. C. Goyal counsel for the respondents.

CORAM

Hon'ble Mr. M. L. Chauhan Judicial Member.
Hon'ble Mr. A. K. Bhandari, Administrative Member.

:ORDER (ORAL):

The applicant has filed this OA thereby praying for the following reliefs :-

"8.1 That by a suitable writ/order or direction the respondents be direct to treat the applicant as a candidate for the vacancy of the postal assistant for which the application form has been submitted on 24.3.2003 with all the documents and action be taken as per rules of the examination of the Department.

8.2 Any other relief which the Hon'ble Bench deems fit."

2. Notice of this application ^{W.C.A.} issued to the respondents. Respondents have filed the reply.

3. When the matter was listed for hearing, learned counsel for the applicant submits that in view of the stand taken in the reply affidavit he does not want to press this OA.

4. The OA is accordingly dismissed as not pressed.

[Signature]
(A. K. BHANDARI)
MEMBER (A)

[Signature]
(M. L. CHAUHAN)
MEMBER (J)